

Association of India which is loyal to KMT China; and

(c) if so, what action Government propose to take thereon?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) As far as Stateless Chinese are concerned, technically it is not possible to differentiate between KMT Chinese and the Communist Chinese residents of India since they do not hold documents showing their political allegiance. The security of the country is the sole consideration which affects Government's policy in dealing with persons of Chinese origin.

(b) A representation was received recently by the Government of India from the Overseas Chinese Association of India.

(c) The various issues raised in this representation are under Government's active consideration.

VISA FACILITIES TO KMT CHINESE

110. SHRI SUNDER MANI PATEL: Will the PRIME MINISTER be pleased to state:

(a) what is the procedure for giving visa facilities to the tourists holding KMT China passport, who want to visit India; and

(b) whether Government have any arrangements to provide visas to the KMT Chinese who want to attend international conferences, etc., in India?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) Visa facilities are not given to tourists holding 'KMT' China passports to visit India.

(b) Chinese (Formosan) nationals are allowed to come to India to participate in conferences, training courses etc., sponsored by the U. N. and its specialised agencies. Visas in such cases are granted on affidavits.

SHRI PATNAIK'S VISIT TO USSR

111. SHRI D. THENGARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Indian Ambassador in Moscow was present when Shri B. Patnaik called on M. Mikoyan and other dignitaries of the Union of the Soviet Socialist Republics;

(b) if so, what was the nature of the talks; and

(c) in what capacity Shri Patnaik held talks with the dignitaries of the Soviet Union?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) Yes Sir. The Indian Ambassador in Moscow was present when Shri B. Patnaik called on Mr. Mikoyan and other dignitaries of the Union of the Soviet Socialist Republics.

(b) Shri Patnaik discussed matters of mutual interest, particularly planning and economic development.

(c) In his capacity as Chairman of the Planning Board of Orissa.

BACKLOG OF UNEMPLOYMENT

112. SHRI D. THENGARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the backlog of unemployment at the end of 1965-66, according to the latest estimate of the working group on unemployment; and

(b) how does it compare with the position at the end of the Second Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) There is no separate working group on unemployment but there